

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.1084
TO BE ANSWERED ON 8TH FEBRUARY, 2023**

REDUCTION IN PROCUREMENT OF FOODGRAINS FROM PUNJAB

1084. SHRIMATI HARSIMRAT KAUR BADAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government plans to reduce quantity of procurement of foodgrains from the State of Punjab;
- (b) if so, whether the decision of the Government to cap procurement from each district has capped overall procurement from the State of Punjab; and
- (c) if so, the rationale behind imposing district-wise cap?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a): No, Sir. There exists a transparent and uniform policy for procurement of wheat and paddy by Government Agencies across the country. State Government agencies and Food Corporation of India (FCI) purchase wheat & paddy within the stipulated period with prescribed Fair Average Quality (FAQ) specification at Minimum Support Price (MSP) for Central Pool.

The estimates for procurement of wheat and paddy are finalized by Government of India in consultation with State Governments and Food Corporation of India, before the commencement of each marketing season based upon estimated production, marketable surplus and agricultural crop pattern. Increase or decrease of procurement estimate is decided on the basis of estimated production, marketable surplus and agricultural crop pattern.

(b)and(c): Do not arise in view of (a) above.
